all Railways, including Eastern Railway, only on long distance Mail/Express trains involving night journeys, in lieu of the existing ordinary full II class coaches where now provided.

(b) The broad features of the new Broad Gauge II class seating-cum-sleeper coaches will be as follows:—

(i) One half is intended for only seating accommodation for 32 passengers.

(ii) The other half will be a sleeper compartment, with seating capacity for 30 passengers by day and sleeping accommoda-tion for 22 passengers by night in 11 lower and 11 upper berths, upholstered with foam rubber cushions. Booking of passengers will be restricted to 22 by night in this compartment, permitting 8 additional passengers only during the day.

(iii) An inter-communication door between the seating and sleeper compartments of the coach will be provided, and there will be an attendant in each coach to look after the convenience of passengers.

(iv) Other amenities, such as lavatories, washbasins and mirrors outside, luggage room, fans etc., will be provided to specified standards.

The new Broad Gauge II class seating-cum-sleeper coaches are likely to be introduced progressively in about two years' time.

Japanese Delegation on Timber Processing

***236. Shrimati Renuka Barkataki:**
Shri Ravindra Varma:
Shri R. S. Pandey:
Shri Rajeshwar Patel:
Shri R. Barua:

Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that a delegation of Japanese experts on timber processing toured the timber-rich areas of India recently; and

(b) if so, what are the proposals that the delegation has made to Government.

The Minister of Industry (Shri D. Sanjivayya): (a) Yes, Sir. A team of Japanese experts who have specialised in the manufacture of decorative furniture have recently visited Mysore and have also seen some of the forests regarding the availability of timber.

(b) The team has not yet made any specific proposals to the Government.

कपड़ा मिलों के पास कपड़ा जमा हो जाना

***237. श्रीमती सावित्री निगम :**
श्री स० मो० बनर्जी :
श्री प्र० चं० बरुग्रा :
श्री भागवत झा ग्राजाद :
श्री म० ला० द्विवेदी :
श्री स० चं० सामन्त :
श्री सुबोध हंसदा :
श्री श्रीनारायण दास :
श्री यशपाल सिंह :
श्री हुकम चन्द कछवाय :
श्री बड़े :

क्या वाणिज्य मंत्री 5 नवम्बर, 1965 के तारांकित प्रश्न संख्या 65 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) ग्रब तक कितनी कपड़ा मिलों को वित्तीय सहायता तथा सहायक ग्रनुदान दिये गये हैं;

(ख) दिसम्बर, 1965 ग्रौर जनवरी, 1966 में कितनी मिल बन्द हो गई हैं; ग्रौर

(ग) कपड़ा मिलों में बड़े पैमाने पर छंटनी को तथा इन मिलों को बन्द होने से रोकने के लिये क्या कदम उठाये गये हैं ?

वाणिज्य मन्त्रालय में उपमन्त्री (श्री शफी कुरैशी) : (क) प्रधिकृत नियंत्रक के प्रबन्ध में रख गये दो कपड़ा मिलों को वित्तीय सहायता दी गई है जिसे केन्द्रीय सरकार तथा सम्बद्ध राज्य सरकार ने 50:50 के आधार पर प्रदान किया है। तीन अन्य मिलों को ऋणों के लिये सरकारी गारंटी के रूप में वित्तीय सहायता देने का प्रस्ताव किया गया है। ये मिल, यह ऋण बैंकों से ले सकते हैं, कोई सहायता अनुदान नहीं दिये गये हैं।

(ख) चार कपड़ा मिल दिसम्बर, 1965 में और दो जनवरी, 1966 में बन्द हो गये जिन से एक फरवरी के प्रथम सप्ताह में फिर खुल गया।

(ग) (1) सरकार देश में कपड़ा मिल बन्द होने की स्थिति पर ध्यान दिये हुए है। जहां कहीं आवश्यक होता है। उद्योग (विकास और विनियमन) अधिनियम, 1951 की धारा 15 के अन्तर्गत जांच कराई जाती है और इस के प्रतिवेदन के आधार पर उपयुक्त मामलों में अधिकार प्राप्त नियंत्रक नियुक्त कर के बन्द मिलों को पुन: चालू कराने के लिये कार्यवाही की जाती है।

(2) रिजर्व बैंक आफ इंडिया ने ऋण की कुछ अतिरिक्त सुविधायें देने के लिये हिदायतें जारी कर दी हैं जिस से मिल कपड़े और सूत का साधारण से अधिक स्टाक रख सकें।

(3) सरकार उपयुक्त मामलों में मिलों को सरकारी गारंटी पर ऋण लेने में भी सहायता कर रही है।

(4) तोड़े जाने वाले मिलों के बदले उसी मौके पर नये मिल खड़े करने के लाइसेन्स दिये जा रहे हैं जिस से कि सारे मजदूरों को काम पर लगा लिया जाय।

(5) इस सम्बन्ध में मोटा ब्योरा देने वाला एक नोट (अंग्रेजी में) सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया, देखिये संख्या एल. टी.–5596/66].

Building at Gudur Junction

870. Shri A. K. Gopalan: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the second floor construction of a building collapsed while work was in progress at Gudur Junction;

(b) if so, the causes thereof;

(c) the total loss as a result thereof; and

(d) whether the work was entrusted to the contractors or directly done by the Railways?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) The causes are under investigation.

(c) Rs. 4,000 approximately.

(d) Work was being executed by the local Zonal contractor of the Railway.

Compensation Cases on Railways

871. Shri Hem Raj: Will the Minister of **Railways** be pleased to state:

(a) the number of compensation cases registered during the year 1965-66 in the different zones for goods lost by Railways in transit, the number of cases disposed of and the number pending during this period;

(b) the amount of compensation paid during the above period; and

(c) the position of such cases during the past three years?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) to (c). A statement showing the number of claims received, disposed of and pending and the amounts paid by way of compensation during the three years 1962-63, 1963-64 and 1964-65 and the nine months ending December, 1965, is laid on the Table of the House. [*Placed in Library. See* No. LT-5597/66].